

## PENDENCY REPORT AS ON 03-01-2022

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8531
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	284
6	ARBP-Petitions under Indian Arbitration Act.	111
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	6028
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2708
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2496
13	COA-Appeals against judgement in Comp.Pet.	18
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in CrI.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	7102
18	Contempt Petition in Berhampur Bench	10
19	Contempt Petition in Bhubaneswar Bench	408
20	Contempt Petition in Cuttack Bench	1074
21	Contempt Petition in Sambalpur Bench	9
22	CONTR-Proceeding relating to Criminal Contempt	114
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1022
25	CRLA-Appeal against Judgement/Sentence.	10244
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1435
27	CRLMA-Other Miscellaneous Application.	673
28	CRLMC-Appl.under Sec.482 Cr.P.C.	11544
29	CRLMP-Criminal Miscellaneous Petition	633
30	CRLREV-Criminal Revision.	9237
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	158
34	CRREV-Criminal Revision	255
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	38
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	27
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1087
48	FAO-First Appeal from Orders.	3326
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	415
52	GUAP-Pet. under Guardianship and Wards Act.	14
53	IP(M)-Main Petition (Insolvency Act.)	1
54	ITA-Appeals Income-tax	413
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1204
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	982

60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6451
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	965
66	MFA-FA against Spl. Jurisdiction Cases.	9
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	91
69	OCRMC-Original Crl. Miscellaneous Case	100
70	OJC-Original Jurisdiction case (Writ)	1340
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	115
74	OTC-Other Tax Case.	5
75	OVTA-Tax Appeal Under OVAT Act.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	4
78	Review Petition in Bhubaneswar Bench	99
79	Review Petition in Cuttack Bench	165
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2151
82	RPFAM-Revision US 19 of Family Court Act.	1640
83	RSA-Second Appeal from Judgement and Decree.	6766
84	RVWPET-Review Petition.	2110
85	SAO-Second Appeal from Appellate Order.	217
86	SA-Second Appeal	2275
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	176
89	SM-Suo Motu.	46
90	SPA-Sp.Appeal before DB ...	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1450
93	TA-Tax Appeal	12
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	312
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	824
98	WA-Appeals before DB against SB Judgement	4003
99	WPC(OAB)-Original Application in Berhampur Bench	85
100	WPC(OAC)-Original Application in Cuttack Bench	15398
101	WPC(OA)-Original Application in Bhubaneswar Bench	3760
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	317
103	WPC(OAS)-Original Application in Sambalpur Bench	165
104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	441
105	WPC(TAC)-Transfer Application in Cuttack Bench	308
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	11
107	WP(C)-Writ Petition under Art.226 and 227.	71989

	<b>Grand Total</b>	<b>196216</b>
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